

**राजस्थान-सरकार**  
**विधि एवं विधिक कार्य विभाग**

क्रमांक: प.19(1)न्याय/2014

जयपुर, दिनांक 09-05-2015

आदेश

माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार द्वारा निम्नांकित अधिकारियों को अन्यत्र पदस्थापित करने हेतु उनकी सेवाएं माननीय उच्च न्यायालय को एतद्वारा वापिस लौटाई जाती हैं:-

S.No.	Name of officer Sarva Shri/Ms.	Present Place of Posting
1.	Arun Gupta	Judge, Family Court, Bundi
2.	Chandra Kumar Songara	Judge, Family Court, Ganganagar

इसके अलावा पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम 66) की धारा 4 की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार निम्नांकित अधिकारियों को निम्नानुसार पारिवारिक न्यायालयों का न्यायाधीश एतद्वारा नियुक्त/पदस्थापित करती है:-

S. No.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	NEW PLACE OF POSTING
1	2	3	4
1.	Narsingh Das Vyas	Sessions Judge, Spl. Court, ACD Cases, Udaipur	Judge, Family Court, Ganganagar
2.	Ram Niwas Jat	ADJ, Dausa	Judge, Family Court, Sawai Madhopur
3.	Prithvi Raj Sharma	ADJ, Phalodi (Jodhpur District)	Judge, Family Court No.1, Jodhpur
4.	Kamal Prakash Saxena	ADJ No.4, Jaipur Metropolitan	Judge, Family Court, Rajsamand
5.	Mahendra Singh-I	ADJ, Raisinghnagar (Ganganagar)	Judge, Family Court, Jhalawar
6.	Satish Chandra	ADJ, Kekri (Ajmer)	Judge, Family Court, Bundi
7.	Yudhisthir Sharma	ADJ No.1, Deeg (Bharatpur)	Judge, Family Court, Udaipur
8.	Phool Singh Tomar	ADJ, Karanpur (Ganganagar)	Judge, Family Court, Tonk
9.	Om Kumar Vyas	Judge, MACT, Banswara	Judge, Family Court, Pali
10.	Gyarsi Lal Sharma	Judge, Family Court, Jhunjhunu	Judge, Family Court, Chittorgarh

राज्यपाल महोदय की आज्ञा से

-sdc  
(दीपक माहेश्वरी)  
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 7468 व 7469 दिनांक 01.05.2015 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।

(राजेन्द्र कुमार)  
उप शासन सचिव

## RAJASTHAN HIGH COURT, JODHPUR

No.Esst.B2(v)1/2015/7685

Date : 11.05.2015

Copy forwarded to the following for information and necessary action :-

1. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Om Kumar Vyas, Judge, MACT, Banswara. He has been transferred on his own request, shall not be entitled to claim transfer allowance and joining time.**
6. **Shri Gyarsi Lal Sharma, Judge, Family Court, Jhunjhunu.**
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. The Concerned DJs/Posts/Treasury Officers.
9. RJS-Esst. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.
10. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur

  
REGISTRAR GENERAL